

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 255 of 2015**

**&**

**IA NO. 405 OF 2015**

**Dated: 19<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Bangalore Electricity Supply Co. Ltd.**

**...Appellant(s)**

**Vs.**

**The Karnataka Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sandeep Grover  
Ms. Pankhuri Bhardwaj

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit for R.1

Mr. Jafar Alam  
Mr. Deep Rao for R.2

**ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on **15.02.2017.**

**(I. J. Kapoor)  
Technical Member**

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**(Justice Ranjana P. Desai)  
Chairperson**